

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36321/2017

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GAURI SHANKAR (DEAD) & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.121807/2017-CONDONATION OF DELAY
IN FILING and IA No.121809/2017-EXEMPTION FROM FILING O.T.

IA No. 146425/2019 - APPLICATION FOR SUBSTITUTION

IA No. 121807/2017 - CONDONATION OF DELAY IN FILING

IA No. 146428/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 177594/2019 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 146414/2019 - EXEMPTION FROM FILING O.T.

IA No. 121809/2017 - EXEMPTION FROM FILING O.T.

IA No. 146411/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s)

Mr. Ashwin Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Anurag Tiwari, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Manoj Kumar Dwivedi, Adv.
Mr. Piyush Kumar Dwivedi, Adv.
Mr. Vipin Kr. Jai, Adv.

Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following
O R D E RLearned counsel for the petitioners prays for time to complete
his instructions.

List this matter in the month of February, 2020.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)

